## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3642 ANSWERED ON:30.07.2009 FREE LEGAL HELP TO UNDERTRIAL KIDS Panda Shri Baijayant

## Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government provides free legal help to kids facing trial in juvenile courts in the country;

(b) if so, details thereof; and

(c) the extent to which it will help in rehabilitation of children who had strayed from normal social life?

## Answer

## MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

Part (a): Yes, Madam.

Part (b): All State Legal Services Authorities, District Legal Services Authorities and Taluka Legal Services Committees provide free legal services to all categories of persons as specified under the provisions of Section 12 (c) of the Legal Services Authorities Act, 1987 which includes amongst others children (kids) in juvenile Courts. Free legal services includes payment of court fees, providing advocate and preparation of paper book etc.

Part(c): The State Legal Services Authorities and District Legal Services Authorities all over the country visit the Juvenile Homes and make efforts to trace out the parents/relatives of the children lodged there, with the help of the Legal Services Authorities in other States. This could go a long way in helping rehabilitation of children who had strayed from normal social life.